

(b) A copy of the report obtained from the Calcutta University by the Department of Archaeology is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 43.]

#### Happy Training Diploma

731. Shri Khadilkar: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any representation has been received by the Government for the recognition of Happy Training Diploma for Primary Schools awarded by the Happy Training Centre, Delhi; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir

(b) The matter is under consideration. For the time being, recognition has been accorded to the Diploma for the academic year 1957-58 in the Delhi Territory

#### Welfare of Scheduled Castes

732. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the amount spent during 1956-57 on development works in Punjab for the Welfare of Scheduled Tribes and Scheduled Castes out of the Central grant-in-aid allotted for the purpose?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A sum of Rs. 19.84 lakhs was sanctioned as grant-in-aid to the Government of Punjab for the welfare of Scheduled Tribes and Scheduled Castes during the year 1956-57. The information regarding the amount actually spent by the State Government is being collected and will be laid on the Table of the House as soon as received.

#### Motor Accidents in Delhi

733. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of motor accidents in Delhi from the 1st May to the 31st July, 1957; and

(b) the number of persons who died as a result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 383.

(b) 34

#### Translation of Acts

734. Shri S. C. Samanta: Will the Minister of Law be pleased to state how many of the Acts passed by Parliament since 1947 have been translated into Hindi and published?

The Minister of Law (Shri A. K. Sen): 108 Central Acts passed between 1947 and 1956 have been translated into Hindi and published.

#### Excise Offences

735. Shri Bibhuti Mishra: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Delhi Police took effective action against excise offences during 1956-57; and

(b) if so, the value of recovered illicit excise goods?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes

(b) During 1956—Rs. 63,965.74. During 1957 (1-1-1957 to 29-5-1957)—Rs. 1,65,090.80.

#### ग्रामीण जनता के लिये शिक्षा पद्धति

७३६. श्री बिन्दूति मिश्र : क्या शिक्षा और वैज्ञानिक नवोन्नत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ग्रामीण जनता के हित की दृष्टि से शिक्षा की वर्तमान पद्धति